बिल्डी के कुछ राष्ट्रीयकृत बैंकों में धोखाधडी का पता लगना

1227 श्री शंकर दयाल सिंह । क्या वित्त मंत्री यह बताने की कृपा करेंगे कि :

- (क) क्या यह सच है कि दिल्ली के कुछ राष्ट्रीयकृत बैंकों में जाली ड्राफ्टों ग्रीर श्रन्य धोखाधड़ियों के मामलों का पता चला है ; ग्रीर
- (ख) यदि हां, तो किन-किन बैंकों के विरूद्ध भ्रष्टाचार के ऐसे मामले दर्ज किये गये हैं श्रौर सरकार ने उन पर क्या कार्यवाही की है ?

वित्त मंत्रालय में राज्य मंती (श्री बलबीर सिंह): (क) ग्रीर (ख) सूचना एकत की जा रही है ग्रीर सभा पटल पर रख दी आयेगी।

Action Plan to check Ganja cultivation

1228. SHRI S. MADHAVAN: Will the Minister of FINANCE be pleased to state:

- (a) whether it is a fact that an action plan to check ganja cultivation was prepared and, if so, what are the details thereof:
- (b) whether Kerala Government have submitted a ten year action plan to prevent ganja cultivation and, if so, what are the details thereof;
- (c) what steps have been taken to modernise the Central Narcotics Bureau:
- (d) what are the places where ganja is grown and ganja oil produced;
- (e) what is the number of raids on ganja plantations conducted during the year 1991-92 and what is the outcome of those raids; and
- (f) whether ganja plants were destroyed during these raids?

THE MINISTER OF STATE IN THE MINISTRY OF FINANCE (SHRI RAMESHWAR THAKUR): (a) Cultivation of the cannabis plant

- (a) Cultivation of the cannabis plant for production of Ganja for any purpose other than medical and scientific use has been prohibited. Action is taken to destroy cannabis cultivation whenever it comes to notice.
- (b) Kerala Government submitted a scheme for destruction of Ganja cultivation in Kerala during the period 1992-93 to 2001-2002. The scheme which was received by Government in April 1992, has been examined and referred back to the Kerala Government for suitable changes.
- (c) The Narcotics Control Bureau has undertaken a programme of computerisation and modernisation of its communication set up. Training programmes have also been undertaken to upgrade the skills of law enforcement agencies.
- (d) Reports of illicit cultivation of cannabis have been received from some parts of Tamil Nadu, Karnataka, Kerala, Andhra Pradesh, Uttar Pradesh and Manipur.
- (c) and (f) During the year 1991-92 as many as 31 operations against illicit cannabis cultivation in the various parts of the country were conducted as a consequence of which 1336 acres of such cultivation with potential yield of over 1937 tonns were reportedly destroyed by various drug law enforcement agencies.

Seizure of Heroin in Bombay

1229. SHRI S. MADHAVAN: Will the Minister of FINANCE be pleased to state:

(a) whether it is a fact that the Nacotics Cell in Bombay has seized a large quantity of heroin, recently and if so, what are the details thereof: